

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

21

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1112/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUTATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NATIONAL COMPANY LAW TRIBUNAL  
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CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1113/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUITATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : SRIDEVI  
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1114/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUITATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : ARUL JOTHI  
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1115/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUITATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : G KESAVAN  
UNDER SECTION : SEC 35(1)(B), 35(1) (C) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT 1)  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL  
COMPANY LAW TRIBUNAL, HELD ON 22.10.2020 AT 10.30 AM .THROUGH VIDEO  
CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1293/2019 IN  
PETITION NUMBER : CP/549/IB/2017  
NAME OF THE PETITIONER(S) : S RAJAGOPAL (LIQUITATOR) – (SRIVARI METAL  
WORKS PVT LTD)  
NAME OF THE RESPONDENT(S) : UNITED BANK OF INDIA  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

MA/1112/2019 in CP/549/IB/2017	21
MA/1113/2019 in CP/549/IB/2017	22
MA/1114/2019 in CP/549/IB/2017	23
MA/1115/2019 in CP/549/IB/2017	24
MA/1293/2019 in CP/549/IB/2017	26

**Common Order**

Mr. B.Dhanaraj, Advocate for the Applicant is present.

Benjamin George, Advocate for the Respondent in MA/1293/2019 in CP/549/IB/2017 alone is present.

At request, list all these matters on **18.12.2020**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

MS